

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT JUDGES - Appointments and Postings of District Judges as Registrars of the High Court for the State of Telangana for the year 2021 - ORDERS - ISSUED.

ROC.NO.2810/2021-B.SPL.

NOTIFICATION NO.409/2021-B.SPL. DATED : 02.09.2021
READ :

High Court's proceedings Order ROC.NO.2810/2021,
dt.01.09.2021-B.SPECIAL SECTION.

In the reference cited above, the appointments and postings of Registrars of the High Court for the State of Telangana / District Judges as approved by the Hon'ble The Acting Chief Justice of the High Court for the State of Telangana, Hyderabad were ordered. Consequently, the following District Judges who were holding the posts of Registrars in the High Court are transferred and given the following postings:

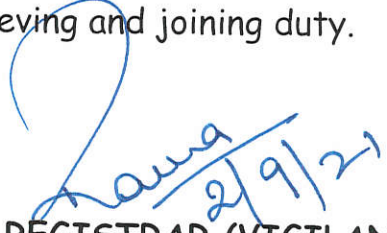
The District Judges, mentioned in Column No.2 are appointed and posted as in Column No.3 of the corresponding row. Further, the Officers mentioned in Column No.2 are directed to hand over charge of their present post and also the posts for which they have been holding full additional charge forthwith, to the officers mentioned in Column No.4 of the corresponding row, and also to take charge of his/her new appointment and posting from the officers mentioned in column No.5 as directed hereunder.

SNo	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS / HER POST TO	TO TAKE CHARGE OF HIS /HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. G. Anupama Chakravarthy, Member Secretary, State Legal Services Authority, Hyderabad	Registrar General, High Court for the State of Telangana, Hyderabad	Sri P. Anjaneyulu, Administrative Officer, Telangana State Legal Services Authority, Hyderabad	Sri A. Venkateswara Reddy
2.	Sri Venkateswara Reddy, Registrar A.	Chief Judge, City Small Causes Court, Hyderabad	Smt. G. Anupama Chakravarthy,	Smt.C.Sumalatha, Chief Judge, City Civil Court,

	General, High Court for the State of Telangana, Hyderabad			Hyderabad
3.	Sri G.V. Subrahmanyam, Chief Judge, City Small Causes Court, Hyderabad	Registrar (Judicial-I), High Court for the State of Telangana, Hyderabad	Smt.C.Sumalatha, Chief Judge, City Civil Court, Hyderabad	Sri Dr. D. Nagarjun
4.	Sri Dr. D. Nagarjun, Registrar (Judicial-I), High Court for the State of Telangana, Hyderabad	Special Sessions Judge Court, For Trial of Cases relating to Atrocities against Women - cum - XI Additional Metropolitan Sessions Judge, Hyderabad (post kept vacant)	Sri G.V. Subrahmanyam	Sri Bakaraju Srinivasa Rao, Special Sessions Judge Court for trial of cases relating to Atrocities against Women - cum - X Additional Metropolitan Sessions Judge, Hyderabad
5.	Sri D. Ramakanth, Registrar Information Technology - cum - Central Project Co-ordinator, High Court for the State of Telangana, Hyderabad	Special Judge for trial of Offences under the SCs and STs (POA), 1989 - CUM - VII Additional and District Sessions Judge, Mahabubnagar (Post kept vacant)	Sri Radha Krishna Chahavan	Sri T. Raghuram, I Additional District & Sessions Judge, Mahabubnagar

The above officers from whom they have to take charge or to whom they have to handover charge shall report compliance to the High Court.

- NOTE**
1. All the officers shall get themselves relieved from their present posts with immediate effect and take charge of their new posts.
 2. The officer at Sl.No.5 is entitled to avail joining time as admissible
 3. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


 2/9/21
REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.

2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad
12. The Special Sessions Judge Court for trial of cases relating to Atrocities against Women-cum-X Additional Metropolitan Sessions Judge, Hyderabad
13. The Special Sessions Judge Court for trial of cases relating to Atrocities against Women-cum-XI Additional Metropolitan Sessions Judge, Hyderabad
14. The Prl. District Judge, Mahabubnagar.
15. The I Addl. District Judge, Mahabubnagar
16. The Special Judge for trial of Offences under the SCs and STs (POA), 1989-CUM-VII Additional District & Sessions Judge, Mahabubnagar
17. The Pay and Accounts Officer, Hyderabad:
18. The District Treasury officer, Mahabubnagar.
19. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II (Buildings) Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.I (Budget) Section, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section (k) Accounts Section and (l) J.Special (M&T) Section High Court for the State of Telangana, Hyderabad

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